

**ARCHAEOLOGICAL FINDS NEAR MAHESHWAR**

\*747. **Dr. Ram Subhag Singh:** Will the Minister of Education be pleased to state:

(a) whether it is a fact that some archaeological finds have recently been discovered near Maheshwar in the Narmada Valley;

(b) if so, what is the nature of those finds; and

(c) whether excavation work at Maheshwar has been completed?

**The Deputy Minister of Natural Resources and Scientific Research (Shri K. D. Malaviya):** (a) Yes, Sir.

(b) and (c). Full report about the results of the excavation is still awaited.

**Dr. Ram Subhag Singh:** May I know how long it will be awaited?

**Shri K. D. Malaviya:** We will ask the Department to send the report to us soon.

**Shri B. S. Murthy:** May I know whether these finds relate to the civilization of Harappa and Mohanjodaro, or previous to that?

**Shri K. D. Malaviya:** No, Sir.

**LAWS IN FORCE IN ANDAMANS**

\*749. **Shri M. L. Dwivedi:** (a) Will the Minister of Home Affairs be pleased to state whether any steps are being taken by the Government of India to replace the laws as in force today in the Andaman Islands by those applicable and in force in the main land?

(b) If so, what are they?

(c) Is the officer deputed by Government for studying the local conditions in the Andaman Islands and suggesting changes not drawn from officer's grade?

**The Deputy Minister of Home Affairs (Shri Datar):** (a) and (b). An Officer on Special Duty has been appointed under the Chief Commissioner, Andaman, for revising and bringing up-to-date the laws and regulations in force in the Andaman and Nicobar Islands.

(c) Yes.

श्री एम० एल० द्विवेदी : क्या मैं यह जान सकता हूँ कि जो कर्मचारी अंडामन द्वीप समूह भेजा गया था वह

विशेषज्ञ था और उत्तरदायित्व वहन करता था उस काम का जिस काम के लिये कि वह भेजा गया ? यदि हाँ, तो उस ने क्या सुझाव सरकार को दिये हैं ?

**Mr. Deputy-Speaker:** Why not more slowly?

**Shri M. L. Dwivedi:** May I know whether the officer who was sent to the Andaman Islands was an expert in this line and was competent enough to report on the subject and, if so, whether he has submitted any report to the Government and what his recommendations are?

**Shri Datar:** He has not submitted any report at all. He has gone to the Andamans on 13th January, 1953 and is going to complete his report by the middle of 1953. He is a member on the staff of the Home Ministry. He knows the laws and therefore he has been selected for this purpose.

**Shri Dwivedi:** May I know whether any committee will be constituted or any other consultations will be held before any changes are introduced?

**Shri Datar:** No committee is necessary at all. He is making an enquiry and will submit a report, and then we will consider what changes are necessary.

**Shri B. S. Murthy:** May I know whether this officer was also asked to take note of the unwritten laws now in force and make reports on that?

**Shri Datar:** There is no such thing as unwritten laws.

**Shri B. S. Murthy:** I mean customary laws in force today in Andamans.

**Shri Datar:** We are not aware of any customary law. If there is any, that also will be taken into account by the officer.

**Shri Jaipal Singh:** May I know whether this officer has been instructed specifically to visit the Car Nicobar Islands?

**Shri Datar:** He will take into account the laws prevalent in all the islands by the names of Andamans and Nicobar.